

and other top management personnel of the company; and

(e) what action, if any, has been taken on the said allegations?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) Union Carbide India Ltd., is a subsidiary of a multinational company, viz. Union Carbide Corporation of U.S.A. As per its latest Annual Report as at 25th December 1977 the company's paid-up capital amounted to Rs. 18.43 crores and the value of its assets to Rs. 68.19 crores.

(b) The composition of the company's Board of Directors as given in its Annual Report for the year ended 25th December, 1977 was as under:—

1. Keshub Mahindra—Chairman
2. B.V. Salenius—Vice-Chairman.
3. W. R. Gorrea—Managing Director.
4. P. C. Banerjee—Deputy Managing Director.
5. A.M.M. Arunachalam.
6. V. P. Arya.
7. J. B. Law.
8. A. W. Lutz.
9. Bhaskar Mitter.
10. N. J. Moden.
11. R. Natarajan.
12. James S. Raj.
13. J.M. Rehfield.

(c) Yes, Sir. Dr. W. R. Correa who was appointed as Managing Director of Union Carbide India Limited on 15th August, 1977 was Managing Director of Bakelite Hylam Ltd. a sister concern of the former till 15th August, 1977.

(d) No, Sir. No such unsigned memorandum has been received by the Department of Company Affairs.

(e) Does not arise.

Railway Link between Agartala and Assam

6506. SHRI JYOTIRMOY BOSU:

SHRI JANARDHANA
POOJARY:

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 135 on the 21st February, 1978 regarding Railway link between Agartala and Assam and state:

(a) whether the present Chief Minister of Tripura, Nripen Chakravarty called on him on 12th January, 1978 to press for the immediate extension of the railway line from Dharamnagar to Kumarghat and thereafter to Sabroom via Agartala;

(b) whether the people of Tripura observed one day's peaceful bandh demanding extension of Railway facilities; and

(c) if so, what steps, if any, are being taken on the same?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). Yes.

(c) Dharmnagar-Kumarghat line in Tripura is one of the six lines proposed by the North Eastern Council for construction in the North Eastern Region. The Planning Commission has appointed a Committee to examine these proposals in depth and a decision on the construction of the lines would depend upon the recommendations of the Committee, which has been allowed 8 months to finalise its report.

Railway Facilities in and around
Haldia

6507. SHRI JYOTIRMOY BOSU:
Will the Minister of RAILWAYS be pleased to state:

(a) whether General Secretaries of Haldia Refinery Employees' Union and